FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
ANDHRA PRADESH GAS POWER CORPORATION LIMITED
OPERATING IN POWER GENERATION INDUSTRY
AT VIJJESWARAM, RAJAHMUNDRY

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India) Insolvency Resolution Process for Corporate Persons (Regulations, 2016)

S.No	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	**Andhra Pradesh Gas Power Corporation Limited** **PAN – AABCA9105C** **CIN - U24111TG1988PLC009231**
2	Address of the registered office	201 2nd Floor, My Home Sarovar Plaza, Secretariat Road, Saifabad, Hyderabad, Telangana, India, 500063.
3	URL of website Email ID	NA apgpcl.cirp@gmail.com
4	Details of place where majority of fixed assets are located	**i)** Land and Building at Gas Turbo Power Plant, Vijjeswaram, Rajahmundary, Andhra Pradesh – 534350. **ii)** Flat No 201 & 202 My Home Sarovar Plaza, Secretariat Road, Saifabad, Hyderabad, Telangana, India, 500063
5	Installed capacity of main products/ services	**Gas based power plant** Phase I: 100 MW and Phase II: 172 MW. Total – 272 MW
6	Quantity and value of main products/ services sold in the last financial year	Nil Unit is not operation since 01.09.2022
7	Number of employees/ workmen	1
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/u/6/folders/18bbsXmD4-xFgIwmvTQSG-6Ud7Y58ZgUx
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/u/4/folders/15yoig0TnEKTfDLa6vf-FotPtaWKR8i-1
10	Last date for receipt of expression of interest	15-11-2026
11	Date of issue of provisional list of prospective resolution applicants	25-11-2026
12	Last date for submission of objections to provisional list	30-11-2026
13	Date of issue of final list of prospective resolution applicants	10-12-2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15-12-2026
15	Last date for submission of resolution plans	14-01-2027
16	Process email id to submit Expression of Interest	apgpcl.cirp@gmail.com

Sd/-
K. Vatsa Kumar
Resolution Professional
IBBI/IPA-002/IP-N00922/2019-2020/12980
AFA No.: AA2/12980/02/300627/204407
valid till 30.06.2027
Process Address – Global Insolvency Professionals Private Limited - H.No. 8-2-248/A/5/16, Plot No.717, Road No. 2, Banjara Hills, Journalist Colony, Hyderabad – 500034
Email: apgpcl.cirp@gmail.com

K. Vatsa Kumar, IP ★ IBBI Regn. No: IBBI/IPA-002/IP-N00922/2019/2020/12980 ★ Andhra Pradesh Gas Power Corporation Ltd.

31/10/2026

Date: 31-10-2026
Place: Hyderabad